

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FOURTEENTH REPORT

(Presented on 17-3-1981)

The Business Advisory Committee held a sitting on Tuesday, 17 March, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against them:—

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| (1) Discussion on the Resolution seeking approval of the Proclamation issued by the President in relation to the State of Manipur. | } | 4 hours. |
| (2) General Discussion on the Manipur Budget for 1981-82. | | |
| (3) Discussion and voting on the Demands for Grants on Account (Manipur) for 1981-82. | | |
| (4) Discussion and voting on the Supplementary Demands for Grants (Manipur) for 1980-81. | | |

3. The Committee also recommend that the following business may be transacted by the House on Wednesday, 18 March, 1981:—

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| (1) Discussion on the Resolution seeking dis-approval of the Special Bearer Bonds (Immunities and Exemptions) Ordinance, 1981. | } | From 12 noon to 4 P.M. |
| (2) The Special Bearer Bonds (Immunities and Exemptions) Bill, 1981. | | |

(Consideration and passing)

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| (3) Discussion on motion under Rule 184 by Shri Ram Vilas Paswan and Shri Ramavatar Shastri regarding anti-reservation agitation in Gujarat and other parts of the country. | From 4 P.M. onwards. |
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4. The Committee further recommend that the House may sit during Lunch hour also on 18 March, 1981 and on the day the Resolution and Budget regarding Manipur are discussed.

NEW DELHI;
March 17, 1981
Phalguna 26, 1902 (Saka).

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.